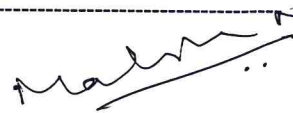


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.116/ BB/2017	-	Admission	241/ 242	Mr. Walter Fernandes Vs Rema Country Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MAHESH N 8105084384	MR. WALTER FERNANDES	

PCS for petitioner is present. Registry is directed to put up note about the objections to be complied by the PCS with regard to furnishing details of the respondents which includes address particulars.

List it on 24.10.2017.

  
MEMBER (J)